

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No-581
TO BE ANSWERED ON 07.02.2023**

UNIFORMITY IN DIGITAL RECORDS

581 SHRI S NIRANJAN REDDY:

Will the Minister of **HEALTH and FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that Electronic Health Record Policy is facing significant interoperability challenges due to a difference in interpretations of the term “digitizing records” by different hospitals;
- (b) the steps taken by the Union Government to ensure uniformity in managing digital records by hospitals across the country; and
- (c) the list of health records digitalised in urban and rural areas in the last three years, under the Electronic Health Record Policy, State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c) MoHFW has notified Electronic Health Record (EHR) Standards Version 2016 for India in December 2016 (whilst the earlier version of EHR Standards was notified in September 2013) with the intent to bring standardisation and homogeneity, inter-operability in capture, storage, transmission and better decision support system of healthcare information across various Health IT systems. This helps in reducing expenditure on avoidable repetitive and similar diagnostic tests & ensuring continuity of care. Various efforts have been taken to ensure uniformity in managing digital records in the country:

- To accelerate and promote the adoption of the notified EHR standards and interoperability between health systems, Ministry has set up the National Resource Centre for EHR Standards (NRCeS) in 2017 at C-DAC Pune.
- Ministry has published the National Digital Health Blueprint (NDHB) as an architectural framework to create national digital health ecosystem across the country.
- In order to ensure interoperability of health records and principles of NDHB, the Ayushman Bharat Digital Mission (ABDM) was launched by the Government of

India, initially as a pilot in six Union Territories on Aug 15, 2020 and thereafter, nationally on September 27, 2021. ABDM aims to promote interoperability and connectivity between hundreds of different, disparate existing digital health systems. This is done by way of certain core building blocks or modules such as registries of individuals/citizens/patients (Health ID registry), registry of healthcare professionals (Healthcare Professionals Registry) and registry of healthcare facilities including hospitals, laboratories, pharmacies, etc (Health Facility Registry).

- In these registries, each of these entities is provided with a unique identifier across the ecosystem. In addition to registries, NHA has also developed a digital system called Health Information Exchange and Consent Manager (HIE-CM). This system ensures that the identity of persons intending to share information is first verified, consent of the person/patient is taken, logged and only after that, the health records are shared. ABDM follows the EHR standards prescribed by National Resource Centre for EHR Standards (NRCeS).

State/UT year-wise digital health records since inception linked to the ABHA (Ayushman Bharat Digital Health Account)/ ABHA Address as part of the ABDM ecosystem is annexed herewith.

Annexure

Year-wise/State-UT-wise details of Health Records linked

S No.	State	Year			
		2020	2021	2022	2023
1.	Andaman & Nicobar Islands	Nil	1222	14650	82561
2	Andhra Pradesh	Nil	Nil	35384418	3116449
3	Arunachal Pradesh	Nil	Nil	6	80464
4	Assam	Nil	Nil	1681	544233
5	Bihar	Nil	Nil	681658	6345465
6	Chandigarh	42	7824	128569	602364
7	Chhattisgarh	Nil	Nil	2955209	9189957
8	Delhi	Nil	Nil	51103	2980431
9	Goa	Nil	Nil	686	117543
10	Gujarat	Nil	Nil	2207987	5350359
11	Haryana	Nil	Nil	394525	4446234
12	Himachal Pradesh	Nil	Nil	1171	1151934
13	Jammu And Kashmir	Nil	Nil	1904532	2451448
14	Jharkhand	Nil	Nil	1245876	6627785
15	Karnataka	Nil	Nil	847221	2625357
16	Kerala	Nil	Nil	1227546	20968234
17	Ladakh	Nil	720	25790	32022
18	Lakshadweep	Nil	Nil	2	417
19	Madhya Pradesh	Nil	Nil	2969848	11042890
20	Maharashtra	Nil	1	18433	5868078
21	Meghalaya	Nil	Nil	521	109321
22	The Dadra And Nagar Haveli And Daman And Diu	Nil	286	29108	121314
23	Mizoram	Nil	Nil	Nil	243986
24	Nagaland	Nil	Nil	1	151520
25	Odisha	Nil	Nil	1074	1664052

26	Puducherry	Nil	Nil	128	152496
27	Punjab	Nil	Nil	1539316	5219443
28	Rajasthan	Nil	Nil	2968	3013521
29	Sikkim	Nil	Nil	5	4
30	Tamil Nadu	Nil	Nil	3850	892612
31	Telangana	Nil	Nil	2130	1091416
32	Tripura	Nil	Nil	53	1049452
33	Uttar Pradesh	Nil	Nil	2581360	11759989
34	Uttrakahand	Nil	Nil	570419	3896111
35	West Bengal	Nil	Nil	29757	2750149